

(c) the main aims and objects of the Committee and the time by which it is likely to submit its report; and

(d) whether Union Government have asked the State Governments also to appoint such Committees?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) No, Sir.

(b) to (d). Does not arise.

Unani Hospitals Under C.G.H.S.

8954. SHRI G.M. BANATWALLA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there are any Unani dispensaries and hospitals under the Central Government Health Scheme (CGHS); and

(b) if so, the names of the States having them and the steps contemplated to cover the remaining States?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). No Unani Hospital is working under CGHS. However, the following Unani dispensaries/Units are functioning under CGHS:—

<i>Name of the State/ Union Territories Covered</i>	<i>No. of dispensaries</i>	<i>No. of Units</i>	<i>Total</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>
Andhra Pradesh	1	1	2
Uttar Pradesh	—	1	1
Union Territory of Delhi	1	3	4
	2	5	4

The remaining States/Union Territories will be covered in a phased manner based on availability of resources.

Workers of Tea Estates in Assam

8955. SHRI J. CHOKKA RAO: Will the Minister of LABOUR be pleased to state:

(a) the number of workers employed in the Tea Estates in Assam;

(b) the wage rates per worker and other welfare measures provided for them; and

(c) the number of workers rendered unemployed due to lock-outs etc. as a result of U.L.F.A. activities in that area?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) to (c). The information is being collected and will be laid on the Table of House.

UnderGround Sub-way at Patparganj

8956. SHRI M.S. PAL: Will the Minister of URBAN DEVELOPMENT be pleased to state: